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# Tamil Nadu Appropriation Act, 2009

## 5 of 2009

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## **SCHEDULE 1:-** THE SCHEDULE

# Tamil Nadu Appropriation Act, 2009

#### 5 of 2009

An Act to provide for the appropriation of certain further moneys out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2008. BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixtieth Year of the Republic of India as follows:-

## 1. Short Title :-

This Act may be called the Tamil Nadu Appropriation Act, 2009.

# 2. Supplementary Appropriation Out Of The Consolidated Fund Of The State For The Services And Purposes Of The Financial Year Which Commenced On The 1St Day Of April 2008:

The State Government may appropriate out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2008, a further sum not exceeding six thousand three hundred and eleven crores eighty six lakhs and ninety five thousands rupees, being moneys required to meet-

- (a) the supplementary grants made by the Tamil Nadu Legislative Assembly for that year, as set forth in column (3) of the Schedule; and
- (b) the supplementary expenditure charged on the Consolidated Fund of the State for that year, as set forth in column (4) of the Schedule.

SCHEDULE 1
THE SCHEDULE
(See section 2.)

THE SCHEDULE.							
		(See section 2.)		Sums not exceeding			
Demand Number	Services and purposes		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total		
(1)	(2)		(3) Rs.	(4) Rs.	(5) Rs.		
1	State Legislature	Revenue Capital Loan	1,49,92,000 	31,03,000	1,80,95,000 		
2	Governor and Council of Ministers	Revenue Capital Loan	2,89,42,000 	43,68,000	3,33,10,000		
3	Administration of Justice	Revenue Capital Loan	18,43,30,000	10,16,82,000	28,60,12,000		
4	Adi-Dravidar and Tribal Welfare Department	Revenue Capital Loan	20,31,87,000 16,17,95,000		20,31,87,000 16,17,95,000		
5	Agriculture Department	Revenue Capital Loan	85,93,69,000 8,000 40,00,00,000	2,87,000	85,96,56,000 8,000 40,00,00,000		
6	Animal Husbandry (Animal Husbandry, Dairying and Fisheries Department)	Revenue Capital Loan	50,39,03,000 3,68,22,000		50,39,03,000 3,68,22,000		
7	Fisheries (Animal Husbandry, Dairying and Fisheries Department)	Revenue Capital Loan	6,000 29,73,000 	2,75,000 	2,81,000 29,73,000		
8	Dairy Development (Animal Husbandry, Dairying and Fisheries Department)	Revenue Capital Loan	11,63,42,000 6,86,11,000		11,63,42,000 6,86,11,000		
9	Backward Classes, Most Backward Classes and Minorities Welfare Department	Revenue Capital Loan	24,000		24,000		

10	Commercial Taxes (Commercial Taxes and Registration Department)	Revenue Capital Loan	7,000		7,000
11	Stamps and Registration (Commercial Taxes and Registration Department)	Revenue Capital Loan	2,000	11,000	13,000
12	Co-operation (Co- operation, Food and Consumer Protection Department)	Revenue Capital Loan	18,75,84,000 209,42,64,000 207,75,93,000		18,75,84,000 209,42,64,000 207,75,93,000
13	Food and Consumer Protection (Cooperation, Food and Consumer Protection Department)	Revenue Capital Loan	648,65,11,000  250,00,00,000		648,65,11,000  250,00,00,000
14	Energy Department	Revenue Capital Loan	71,62,17,000 500,00,00,000 25,99,000		71,62,17,000 500,00,00,000 25,99,000
15	Environment and Forests Department	Revenue Capital Loan	2,25,97,000 36,56,39,000	5,92,000	2,31,89,000 36,56,39,000
16	Finance Department	Revenue Capital Loan	7,000 8,35,00,000		7,000 8,35,00,000
17	Handlooms and Textiles (Handlooms, Handicrafts, Textiles and Khadi Department)	Revenue Capital Loan	 6,58,66,000		6,58,66,000 
18	Khadi, Village Industries and Handicrafts (Handlooms, Handicrafts, Textiles and Khadi Department)	Revenue Capital Loan	33,08,37,000	1,47,000	33,09,84,000
19	Health and Family Welfare Department	Revenue Capital Loan	118,00,63,000 1,000	27,35,000	118,27,98,000 1,000

20	Higher Education Department	Revenue Capital Loan	39,41,95,000 2,000		39,41,95,000 2,000
21	Highways Department	Revenue Capital Loan	15,85,48,000 22,000	3,11,89,000	15,85,48,000 3,12,11,000
22	Police (Home, Prohibition and Excise Department)	Revenue Capital Loan	27,000 1,000	25,30,000	25,57,000 1,000 
23	Fire and Rescue Services (Home, Prohibition and Excise Department)	Revenue Capital Loan	3,000		3,000
24	Prisons (Home, Prohibition and Excise Department)	Revenue Capital Loan	6,65,60,000 	10,80,000	6,76,40,000 
25	Motor Vehicles Acts- Administration (Home, Prohibition and Excise Department)	Revenue Capital Loan	6,43,46,000 		6,43,46,000 
26	Housing and Urban Development Department	Revenue Capital Loan	4,000 1,000 446,12,50,000		4,000 1,000 446,12,50,000
27	Industries Department	Revenue Capital Loan	2,000 12,86,12,000	66,000	68,000 12,86,12,000
28	Information and Publicity (Tamil Development, Religious Endowments and Information Department)	Revenue Capital Loan	6,40,08,000 4,98,000		6,40,08,000 4,98,000
29	Tourism - Art and Culture (Tourism and Culture Department)	Revenue Capital Loan	3,00,05,000 2,38,38,000		3,00,05,000 2,38,38,000
30	Stationery and Printing (Tamil Development, Religious	Revenue Capital Loan	3,000 40,00,000	62,000	65,000 40,00,000

	Endowments and				
	Information				
31	Department) Information Technology Department	Revenue Capital Loan	1,44,65,000 		1,44,65,000
32	Labour and Employment Department	Revenue Capital Loan	1,88,79,000 2,63,94,000		1,88,79,000 2,63,94,000
34	Municipal Administration and Water Supply Department	Revenue Capital Loan	698,01,62,000 8,000 41,03,10,000	15,42,13,000 	713,43,75,000 8,000 41,03,10,000
35	Personnel and Administrative Reforms Department	Revenue Capital Loan	1,48,61,000 	3,11,65,000	4,60,26,000 
36	Planning, Development and Special Initiatives Department	Revenue Capital Loan	7,000		7,000
37	Prohibition and Excise (Home, Prohibition and Excise Department)	Revenue Capital Loan	1,000	2,22,000	2,23,000
38	Public Department	Revenue Capital Loan	11,64,59,000		11,64,59,000
39	Buildings (Public Works Department)	Revenue Capital Loan	2,000 6,000		2,000 6,000
40	Irrigation (Public Works Department)	Revenue Capital Loan	2,62,50,000 32,000	12,38,000 5,28,97,000 	2,74,88,000 5,29,29,000
41	Revenue Department	Revenue Capital Loan	28,00016,61,000		28,000 16,61,000
42	Rural Development and Panchayat Raj Department	Revenue Capital Loan	265,49,53,000 		265,49,53,000 
43	School Education Department	Revenue Capital Loan	3,47,36,000 1,000		2,24,000 3,49,60,000 1,000
44	Micro, Small and Medium Enterprises Department	Revenue Capital Loan	2,03,36,000 3,22,88,000		2,03,36,000 3,22,88,000
45	Social Welfare	Revenue	132,18,17,000		132,18,17,000

	and Nutritious Meal Programme Department	Capital Loan	22,82,39,000		22,82,39,000
46	Tamil Development (Tamil Development Religious Endowments and Information Department)	Revenue Capital Loan	2,88,34,000		2,88,34,000
47	Hindu Religious and Charitable Endowments (Tamil Development, Religious Endowments and Information Department)	Revenue Capital Loan	1,000		1,000
48	Transport Department	Revenue Capital Loan"	2,000 90,63,14,000		2,000 90,63,14,000
49	Youth Welfare and Sports Development Department	Revenue Capital Loan	2,99,76,000		2,99,76,000
50	Pension and Other Retirement Benefits	Revenue Capital Loan	49,99,67,000		27,55,000 50,27,22,000
51	Relief on account of Natural Calamities	Revenue Capital Loan	1,976,01,92,000		1,976,01,92,000 
	Debt Charges	Revenue	•••	51,01,50,000	51,01,50,000
		Capital	•••		
		Loan			
	Public Debt- Repayment	Revenue Capital Loan		7,000	7,000
		Revenue	4,311,42,13,000	81,69,05,000	4,393,11,18,000
	Total	Capital	796,65,41,000	8,40,86,000	805,06,27,000
		Loan	1,113,69,43,000	7,000	1,113,69,50,000
	Grand Total		6,221,76,97,000	90,09,98,000	6,311,86,95,000